

**Taking over of Mysore Electrical Industries Ltd. by BHEL**

6703. SHRIMATI BASAVARAJESWARI : Will the MINISTER OF INDUSTRY be pleased to state :

(a) whether Government have received any proposal for taking over of Mysore Electrical Industries Ltd., now a Government company, by Bharat Heavy Electricals Limited Bangalore;

(b) if so, the action taken in the matter so far; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) Yes, Sir.

(b) and (c). BHEL has already got substantial capacity for manufacture of the various products currently manufactured by Mysore Electrical Industries Limited. In view of this and other commitments of BHEL, it is not possible for the Company to take over Mysore Electrical Industries Limited.

**'No Industry Districts' in Karnataka**

6704. SHRIMATI BASAVARAJESWARI : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have received a proposal from Government of Karnataka to declare some more districts as 'no industries districts' in Karnataka; and

(b) if so, the names thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b). The Government of Karnataka have requested for declaration of Hassan and Kodagu districts as 'No-Industry Districts'.

**Fixation of Price of Alcohol**

6705. SHRI DIGVIJAY SINGH : Will the Minister of INDUSTRY be pleased to state :

(a) whether the price of alcohol has been fixed under the Alcohol (Price Control) Amendment Order dated 25th August, 1980 at Rs. 1.07 per litre;

(b) whether the Bureau of Industrial Costs and Prices re-assessed the economics of alcohol production and in 1983 recommended fixing the price at Rs. 1.85 per litre;

(c) whether the All India Distillers Association submitted a report recommending raising this price to Rs. 4.09 per litre; and

(d) if so, when Government will take a final decision in the matter ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS (SHRI R.K. JAICHANDRA SINGH) : (a) As per the Ethyl Alcohol (Price Control) Amendment Order, 1980, the base price of rectified spirit conforming to ISI Standard No. 323-1959, naked, for equivalent volume at 94.68 per cent V/V strength has been fixed at Rs. 826.90 per kilo litre.

(b) The Bureau of Industrial Costs and Prices submitted a report on industrial alcohol in August, 1983, recommending different grades of alcohol.

(c) Yes, Sir.

(d) The new policy on molasses and alcohol which is likely to be finalised shortly would cover the decision on prices also.

**Checks over Non-Switching off of Street Lights in the Day time**

6706. SHRI DIGVIJAY SINGH : Will the Minister of ENERGY be pleased to state :

(a) what checks are kept to ensure that street lights in New Delhi are shut off in day time;

(b) whether several complaints have been lodged that such lights are not switched off in day time; and

(c) if so, the steps being taken in this regard ?